

MOST IMMEDIATE/OUT AT ONCE

OFFICE OF THE DISTRICT & SESSIONS JUDGE-CUM SPECIAL JUDGE (PC ACT) (CBI)
ROUSE AVENUE COURT COMPLEX, NEW DELHI

No.Misc.Attch.Trng./RACCGaz./2023 6806-6807-D Dated, Delhi the 22/8/2023

To

1. Sh. Manoj Kumar Nagpal, Spl. Judge (PC Act) (CBI)-09, RACC, New Delhi.
2. Sh. Rajesh Kumar Goel, Spl. Judge (PC Act) (CBI)-16, RACC, New Delhi.

Sub:- Attachment of IAS Officers trainees from 21.08.2023 to 25.08.2023 at Hon'ble District and Session Court.

Sir,

Please find enclosed herewith the Training Schedule of 2 IAS Officers Trainees (Annexure -A) with the request to provide training to the Officers on 24.08.2023 as per details given therein.

In case any of the above mentioned Judicial Officers are on leave/transferred, the Ld. link Judge/Successor Judge shall provide training to probationers on 24.08.2023 as per details given therein.

It is also informed that Sh. Mohit Gandhi, Care-Taker, RACC, New Delhi (Mobile No. 9728856123) will be the Nodal Officer for the visit of two IAS Officers Trainees.

Blhanda

(Anju Bajaj Chandna)

Principal District & Sessions Judge
-cum-Spl. Judge (PC Act) (CBI)
Rouse Avenue Court Complex,

New Delhi.

No.Misc.Attch.Trng./RACC/Gaz./2023/6808-6818-D Dated, Delhi the 22/8/2023

Copy forwarded along with enclosures for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, (HQs), Tis Hazari Courts, Delhi.
3. The Principal Secretary, GNCTD, Department of Law, Justice & Legislative Affairs, 8th Level, C Wing, Players Building, Delhi Secretariat, I.P. Estate, New Delhi-110002 i.r.t letter No.F.11(49)/Admn/LJ&LA/12/PF/8460-8464 dated 17.08.2023.
4. The Director (Training), Govt. of NCT of Delhi, Directorate of Training (UTCS), Institutional Area, Vishwas Nagar, Behind Karkardooma Courts, Delhi-110032.
5. The IAS Officer Trainees ((through Principal Secretary, LJ & LA), Govt. of NCT of Delhi.
6. The Drawing and Disbursing Officer, Central District, Tis Hazari Courts, Delhi.
7. The Care Taker, Care Taking Branch, RACC, New Delhi for making necessary arrangements.
8. PS to the undersigned.
9. The Website Committee, Tis Hazari Court, Delhi.

Blhanda

Principal District & Sessions Judge
-cum-Spl. Judge (PC Act) (CBI)
Rouse Avenue Court Complex,
New Delhi..

ANNEXURE- "A"

<u>24.08.2023 (Thursday)</u> REPORTING TO NODAL OFFICER AT 10.00 A.M. IN WAITING ROOM, GROUND FLOOR, ROUSE AVENUE COURT COMPLEX, NEW DELHI.			
VISIT TO CBI COURTS AT ROUSE AVENUE COURT COMPLEX, NEW DELHI AT 10.30 A.M (To observe and understand the live proceedings of the court and to know the inner working of the Court Administration)			
S. NO.	Name of the Judicial Officer	Name of the attached IAS Officer	ROOM NO.
1.	Shri Manoj Kumar Nagpal Special Judge (PC Act)(CBI)-09 (Mps/MLAs Cases)	Mr. Tushar Anand	512
2.	Sh. Rajesh Kumar Goel, Special Judge (PC Act)(CBI)-16	Mr. Sushant Padha	409
Lunch at 01.30 p.m to 02.00 p.m to be arranged by the Care Taker, RACC, New Delhi			